

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH
(Vacation Bench)

(IB)-244(ND)/2017
CA 237/2018

PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.06.2018**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
Ltd.**


SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the Applicant:	Mr. Vijayant Paliwar & Ms. Medha Sachdev, Advocates		
	Present for the Respondent:	Mr. Milan Singh Negi & Mr. Kunal Godhwani Advocates for RP		

ORDER

Request for adjournment is being made on behalf of the both parties.

At their request, adjourned to 11th July, 2018.


(Ina Malhotra)
Member (J)